

THE GAUHATI HIGH COURT AT GUWAHATI
***(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)***

NOTIFICATION

Dated Guwahati the 7th February, 2012

NO. HC. VII- 23/2012/ 770 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Robin Phukan, Registrar (PM&P), Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Administration), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Sudip Ranjan Sen elevated as Additional Judge, Gauhati High Court, Guwahati.

Shri Phukan will also work as Registrar (PM&P), Gauhati High Court, Guwahati until further orders.

By order,
Dr. (Mrs.) I. Shah,
REGISTRAR GENERAL

Memo No. HC. VII- 23/2012/ 771 - 798 /A.

Dated 07.02.2012

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